

Import of pulses

†3039. SHRI BRIJLAL KHABRI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Government proposes to import pulses;
- (b) if so, the details thereof; and
- (c) the amount likely to be spent on importing pulses by Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) There is no proposal to import pulses on Government account.

(b) and (c) Does not arise.

Position of India in multilateral trade

3040. SHRI MOINUL HASSAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that multilateral trade now exist in text books only;
- (b) if not, the details regarding the position of the country; and
- (c) if so, the reasons therefor and the future planning?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) No, Sir. The World Trade Organisation (WTO), which operates the rules of the multilateral trading system, has 153 members, including almost all the main trading nations. Such a system enables freer and more predictable trade without discrimination, and enables developing countries to participate better in global trade.

India supports a fair, equitable, rules-based multilateral trading regime and is a founding member of the WTO. Multilateral negotiations in the WTO are a means to remove distortions and structural flaws in trade. The Doha Round of negotiations in the WTO not only provides a historic opportunity to correct trade distortions but also has development at its core.

India will continue to engage in the WTO negotiations to ensure a fair and development-oriented outcome that does not place an undue burden on developing countries.

Establishment of G2B Portal

3041. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

†Original notice of the question was received in Hindi.